

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/ (IB)/2017
NAME OF THE PETITIONER(S) : ARTI N. WADHWA
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Prem Raj Kumar Counsel for Respondent S.P. OGL

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent submitted that the negotiations are in progress and the Counsel for the Petitioner requested him to seek adjournment. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)